


F.No. XIV/2/2003/Conf/CESTAT/ Admn
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM,
NEW DELHI-110066

Dated : 07/01/2019

C I R C U L A R

Pursuant to Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 January 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2018 as on 1.1.2019 in the enclosed proforma latest by **30.01.2019**.

Encls: As above


(Bineesh Kumar K.S.)
Registrar

Copy to:-

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